

Territories (UTs) covering about 80 crore persons for receiving highly subsidized foodgrains under the Targeted Public Distribution System.

(b) to (d) There have been complaints about irregularities in the functioning of the Targeted Public Distribution System including leakage/diversion of foodgrains, foodgrains not reaching the intended beneficiaries, issuance of ration cards to ineligible persons, etc. in some States/regions in the country. PDS is operated under the joint responsibility of the Central and the State/UT Governments wherein the operational responsibilities for implementation of PDS within the State/UT rest with the State/UT Governments concerned. Therefore, as and when complaints are received by the Government from individuals and organizations as well as through press reports, these are sent to State/UT Governments concerned for inquiry and appropriate action.

#### **Utilisation of subsidy amount under PDS**

2320. SHRI TIRUCHI SIVA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) the actual amount allocated for the subsidies given under the PDS system for 2019-20; and

(b) the actual amount spent or utilised under the PDS in 2019-20, upto February, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) States are allocated food grains at subsidized rates under National Food Security Act, 2013 (NFSA) including Targeted Public Distribution Scheme (TPDS) and other Welfare Schemes. Difference between Economic Cost and Central Issue Price (CIP) at which foodgrains are issued to States are reimbursed to Food Corporation of India (FCI) as subsidy. In case of States which have adopted Decentralized Procurement Scheme (DCP), food subsidy is directly released to States by Government of India for quantity of food grains procured and distributed by them under TPDS, NFSA and other Welfare Schemes. The details of actual amount allocated and actual amount spent for subsidies given under the PDS system for 2019-20 (upto February, 2020) are as under:—

[illegible]